

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.164 OF 2006

Friday, this the 13th day of July, 2007

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

1. **S.M.Shaik Mujeeb Rahman**
Travelling Ticket Examiner (Sleeper)
Southern Railway, Palghat Junction
Resident of "Al Hilat" Cottage
Puduppariyaram P.O
Palakkad - 678 733
2. **P.T. Ramadas.**
Chief Travelling Ticket Inspector -I
Southern Railway, Palghat Junction
Resident of "Suhruda"
Olavakkot P.O
Palakkad - 678 002
3. **V. Rajesh**
Travelling Ticket Examiner (Sleeper)
Southern Railway, Palghat Junction
Resident of "Thankam"
Kootupura, Olavakkot P.O
Palakkad - 678 002 : **Applicants**

(By Advocate Mr. M.P.Varkey)

Versus

1. **Union of India represented by Chairman
Railway Board & Ex officio
Principal Secretary to the Government
Ministry of Railways, Rail Bhawan
New Delhi**
2. **Advisor, Passenger Marketing
Railway Board, Rail Bhawan, New Delhi**
3. **General Manager, Southern Railway
Chennai-600003..**
3. **Senior Divisional Commercial Manager
Southern Railway, Palghat Division,
Palakkad : **Respondents****

(By Advocate Mrs. Sumathi Dandapani, Senior with Ms..P.K.Nandini)

The application having been heard on 13.07.2007, the Tribunal on the same day delivered the following :

ORDER

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The applicants herein are aggrieved by the Railway Board's circular dated 18.07.2005 at Annexure A-4 by which they were denied the sitting accommodation. In the reply statement filed by the 3rd respondent, it is submitted that it is only a mis apprehension of the applicants as Annexure A-4 order has been kept in abeyance till further orders.

2. In view of the submissions made above, the OA is closed as pre-mature at this stage. No costs.

Dated, the 13th July, 2007.



K.B.S.RAJAN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

VS